GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1032 ANSWERED ON:15.11.2010 INCOME CEILING FOR SCHOLARSHIP TO BACKWARD CLASSES Bundela Shri Jeetendra Singh;Meghwal Shri Arjun Ram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there are income ceiling in extending the assistance under the Pre and Post Matric Scholarship Schemes for Scheduled Castes, Minority and Other Backward Classes students;
- (b) if so, the details of the ceiling fixed;
- (c) whether there is any proposal to review the ceiling and if so, the details and the reasons therefor; and
- (d) the time by which the decision is likely to be taken in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) & (b) The present income ceiling is as under :-

Category Pre Matric Scholarship Scheme Post Matric Scholarship Scheme

Scheduled - Parents/guardians income from all sources Castes does not exceed Rs.1.00 Lakhs per annum.

Minorities Not exceeding Rs.1.00 lakhs Not exceeding Rs.2.00 lakhs per annum. per annum.

OBCs Parents/guardians income from Parents/guardians income from all all sources does not exceed sources does not exceed Rs.44,500/- per Rs.44,500/- per annum. annum.

(c) & (d) The income ceiling under Post Matric Scholarship for Scheduled Castes and OBCs is under revision. Efforts are made to do so at the earliest.